

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 53

TP 45-A 2016(CA 232 of 2013) with TP 45-B of 2016(CA 189 of 2014) with TP 45-C of
2016(CA 263 of 2014) with TP 45 of 2016(CP 73 of 2013)
Cont.A 6 of 2020

Order under Section 397-398

IN THE MATTER OF:

Mr Girdhar Viramgama & Ors
V/s
Balaji Embroidery Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..13/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Dhiren R. Dave, PCS.
For the Respondent :

ORDER

Issue notice to RoC to file a report within seven days without fail.

Matter stands adjourned to 01.09.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)